

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00170/2018

Chandigarh, this the 16th day of February, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Gurmeet Dhiman son of Sh. Satpal Dhiman, aged 24 years, r/o House No. 205/1, Ward NO. 11, Mohalla Saidan, Sahabad Markanda, Kurukshetra, Haryana 136135.

....APPLICANT

(Argued by: Shri K.B. Sharma , Advocate)

VERSUS

1. Union of India through Secretary, Govt. of India, Ministry of Personnel P.G. Pension, Department of Personnel and Training, CGO Complex, New Delhi.
2. Staff Selection Commission, Block No. 12, CGO Complex, Lodhi Road, New Delhi through its Secretary.
3. Duty Regional Director, North West Region, Staff Selection Commission (NWR) Kendriya Sadan, Chandigarh.

....RESPONDENTS

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

2. Learned counsel for applicant, on the commencement of hearing, seeks permission to withdraw the instant Original Application (O.A.), enabling the applicant to take recourse of departmental remedy at the first instance.
3. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 16.02.2018

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